

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2701
ANSWERED ON:04.12.2009
THORAT COMMITTEE REPORT
Satpathy Shri Tathagata

Will the Minister of FINANCE be pleased to state:

- (a) whether Thorat Committee on Regional Rural Banks (RRBs) has submitted its report;
- (b) if so, the details of main recommendations thereof;
- (c) whether employees of RRBs have opposed the recommendations of the Committee;
- (d) if so, the reasons therefor; and
- (e) the corrective measures taken by the Government in this connection?

Answer

The Minister of State in the Ministry of Finance(Shri Namo Narain Meena)

(a):- Yes, Sir.

(b):- The Committee has made a number of recommendations. Some of the salient recommendations are:

(i) staffing patterns of Regional Rural Banks(RRBs) be based on classification of branches of RRBs;

(ii) classifications of RRBs be made on business level or branch network;

(iii) amendment of Regional Rural Banks Recruitment Promotions Rules,1998 to provide promotional avenues to RRBs Officers by creation of posts in Scale IV and V in RRBs;

(iv) introduction of two channel system of promotions in existing grades besides recruitment of specialist category of officers;

(v) framing of suitable transfer policy and training facilities for RRBs officers, etc.

(c) to (e):- Major suggestions of the Employees Associations on the recommendations of the Thorat Committee were examined. The recommendations of the Thorat Committee were accepted by the Government with certain modifications and communicated to National Bank for Agriculture and Development (NABARD) on August 20, 2008. The same were circulated among the Regional Rural Banks/Sponsor Banks by NABARD on September 12, 2008 for implementation.